

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 248, 249 & 345 OF 2017

Dated: 14th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Torrent Power Limited

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Ravindar Chati

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Anand K. Ganesan for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **27-02-2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/kt